

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

C.P.(C) 79 of 1999
O.A. No. 1286 of 1997

Date of order: 01.03.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. S. Biswas, Administrative Member

SUKHENDU KUMAR CHAKRABORTY

VS

UNION OF INDIA & ORS.

For the Applicant : Mr. M. Lal, counsel

For the Respondents :Ms. R. Basu, counsel

O R D E R

Mrs. Basu, learned advocate appearing for the alleged contemner submits that the Tribunal's order has been stayed by the High Court. So, the case is adjourned sine die.

MEMBER (A)

MEMBER (J)